GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3864 ANSWERED ON:16.12.2011 PREVALENCE OF DOMESTIC VIOLENCE Misra Shri Pinaki;Rajesh Shri M. B.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any survey/study has revealed high prevalence of domestic violence, physical or sexual against women in the country;
- (b) if so, the details thereof;
- (c) the number of such cases reported during each of the last three years and the current year; and
- (d) the steps taken by the Government to protect the women from domestic violence?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): As per National Family Health Survey III (2005-06) data, 35.4% of women in the age group of 15-49 and approximately 40% of ever married women have experienced physical or sexual violence. 6.7% of all women have experienced both physical and sexual forms of domestic violence. Further, the data suggests that both physical and sexual forms of domestic violence against women are higher in rural as compared to urban areas.
- (c): As per the National Crime Records Bureau (NCRB) data (provisional) which is available till the year 2010, total of 5643, 7803 and 7575 cases were registered under the Protection of Women from Domestic Violence Act, 2005 in 2008, 2009 and 2010 respectively.
- (d): The Government has requested the State Governments and UT Administrations from time to time, to appoint Protection Officers, register Service Providers and notify Medical Facilities etc. for effective implementation of the Protection of Women from Domestic Violence Act, 2005. The Government in the Ministry of Home Affairs in consultation with the Ministry of Women and Child Development, issued a detailed Advisory to all the State Governments & Union Territory Administrations advising them, amongst others, to vigorously enforce the protection of women. The States have also been advised to sensitize the law enforcement machinery towards crime against women.